

ITEM NO.2+23 Court 5 (Video Conferencing)

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

ITEM 2

Petition(s) for Special Leave to Appeal (C) No(s). 11684/2021

(Arising out of impugned final judgment and order dated 28-05-2021 in WPC No. 24355/2020 passed by the High Court Of Kerala At Ernakulam)

MINORITY INDIANS PLANNING AND VIGILANCE
COMMISSION TRUST

Petitioner(s)

VERSUS

JUSTINE PALLIVATHUKKAL & ORS.

Respondent(s)

(IA No.90532/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.90533/2021-EXEMPTION FROM FILING O.T.)

WITH

Diary No(s). 22457/2021 (XI-A)

(FOR ADMISSION and I.R. and IA No.138847/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.138846/2021-PERMISSION TO
FILE PETITION)

ITEM 23

SLP(C) No. 17182/2021 (XI-A)

(IA No.139062/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 29-10-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Abdullah Naseeh, Adv.
Mr. Mukund P.Unni adv
Ms. Aswathi M.K., AOR

Mr. Haris Beeran, Adv
Mr. Mushtaq Salim, Adv
Mr. Usman Gani Khan, Adv
Mr. Azhar Assees, Adv
Mr. Anand B Menon, Adv
Mr. Radha Shyam Jena, AOR
Mr. C.K. Sasi, AOR

Mr. C.U. Singh, Sr. Adv.
Mr. C.K. Sasi, Adv
Mr. Abdullah Naseeh, Adv
Ms. Meena K.P, Adv

For Respondent(s) Mr. Manoj V George, Adv
Mr. Saurabh Luthra, Adv
Ms Bhavika, Adv
Ms Philomena Thomas, Adv
Ms. Shilpa Liza George, AOR

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition is
granted.

Issue notice on the Special Leave Petition as
well as on the prayer for interim relief, returnable
in four weeks.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master